

Annexure - 6									
Name of the Corporate Debtor: Neo Capricorn Plaza Private Limited. (CIN U55102MH2004PTC187649)									
Date of Commencement of CIRP: 09/01/2024, List of Creditors as on: 25/03/2024									
Operational creditors (Employees)									
Sl.No.	Name of the Employees	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claims	Amount of any mutual dues that may set off
		Date of claim Received	Amount of claims received	Amount of claims admitted	Nature of Claim	Whether related party?	% Share in Total Amount of Claims Admitted, if applicable		
1	Tarun Kumar Singh	23-03-2024	4,72,598	-	Employees Dues	NO	-	-	-
TOTAL			4,72,598	-	-		-	-	-

General Notes:

- 1 Claims that are admitted may be subjected to further substantiation / modification depending on further developments and the basis of additional evidence, information or clarifications.
- 2 In absence of any specific terms for interest payment to the employees, amount claimed as interest on delayed payment of dues are not admitted.

Amount of Claim Not Admitted	Amount of Claims under Verification
-	4,72,598.00
-	4,72,598.00